

OFFICE OF THE DISTRICT & SESSIONS JUDGE  
SAMASTIPUR

Order No. 227 /Admn of 2020

In pursuance of the Hon'ble High Court's letter No. 92024-060/Admn(Apptt) XXII-547-2020 dated 14.10.2020 for ensuing **DURGA PUJA VACATION- 2020** commencing from **22.10.2020 to 30.10.2020**, the following arrangement of the Judicial Officers of head quarter Samastipur are being made for disposal of urgent matters and bail petition etc.:-

Sl No	Name of the Judicial Officer with designation	Period for detention	Name of the Courts for which they are made in-charge.
1	Ms. Akanksha Kashyap, C.J.M., Samastipur	22.10.2020	All the Courts of ACJMs, P.O. JJB, Samastipur in addition to her own duty.
2	Sri Manish Kumar Shahi, ACJM-IV, Samastipur	23.10.2020 to 26.10.2020	Court of C.J.M. and all the courts of ACJMs, P.O. JJB Samastipur in addition to his own duty
3	Sri Ranjeet Kumar, ACJM-I, Samastipur	27.10.2020 to 28.10.2020	Court of C.J.M. and all the courts of ACJMs, P.O. JJB, Samastipur in addition to his own duty
4	Sri Rajeev Kumar Dwivedi, ACJM-III, Samastipur	29.10.2020 to 30.10.2020	Court of C.J.M. and all the courts of ACJMs, P.O. JJB, Samastipur in addition to his own duty
5	Sri Abhishek Anand, JM, FC, Samastipur	22.10.2020 to 23.10.2020	All the Court of JM, Fcs, SDJM and JM (Rail), Samastipur in addition to his own duty.
6	Sri C.B. Ram, J.M., FC, Samastipur	24.10.2020 to 27.10.2020	All the Court of JM, Fcs, SDJM and JM (Rail), Samastipur in addition to his own duty.
7	Sri Sumit Kumar, JM, FC, Samastipur	28.10.2020 to 30.10.2020	All the Court of JM, Fcs, SDJM and JM (Rail), Samastipur in addition to his own duty.

- The Chief Judicial Magistrate/ Addl Chief Judicial Magistrates, Samastipur will **REMAND** the accused person of the Sessions Cases of all the Sessions Courts, arrested during the ensuing **DURGA PUJA VACATION-2020**, noted against their names.
- The Officers detained for the period as noted above during the vacation will not leave the Head Quarter unless the officers detained there join the duty.

Inform all concerned.

MZ 12/10/2020  
District & Sessions Judge  
Samastipur

Memo No. 12817-57 /dated, the 19 th day of October, 2020  
OFFICE OF THE DISTRICT & SESSIONS JUDGE, SAMASTIPUR  
Copy forwarded to :

- The Accountant General, Bihar, Patna,
- The I/c A. Cell, Finance Deptt, Bihar, Patna,
- All Courts/ Departments at Head Quarter, Samastipur
- The Secretary, Advocate Association, Samastipur
- The Secretary, Bar Association, Samastipur
- The I/c Server Room, Samastipur
- The Court Manager, Samastipur for information and the needful.

A 19/10/2020  
Assistant Administrative Officer  
Samastipur